

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 623 of 2019**

**IN THE MATTER OF:**

**D. Sathish Babu**

**...Appellant**

**Versus**

**Optiemus Infracom Ltd. & Anr.**

**...Respondents**

**Present**

**For Respondent: Mr. Udit Sharma Ms. Shivani Chaturvedi Advocates.  
Mr. B. Ramana Kumar Advocate for Respondent No-2**

**O R D E R**

**23.07.2019**      Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)